

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 237/2022

HAJI ABDUL GANI KHAN & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No. 49915/2022 - STAY APPLICATION)

Date : 30-08-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKAFor Petitioner(s) Mr. Ravi Shankar Jandhayala, Sr. Adv.
Mr. Venkateshwar Rao Anumolu, Adv.
Mr. Rao Ranjit, Adv.
Mr. Sunny Kumar, Adv.
Mr. Raushan Kumar, Adv.
Mr. Vijay Babu, Adv.
Mr. Sriram P., AOR

For Respondent(s) Ms. Taruna Ardhendumauli Prasad, AOR

Mr. Tushar Mehta, S.G.
Mr. K. M. Nataraj, ASG
Mr. Shailesh Madiyal, Adv.
Mr. Neela Kedar Gokhale, Adv.
Ms. Kanu Agrawal, Adv.
Mr. Gurmeet Singh Makker, AOR
Mr. Saurav Roy, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Nakul Chengappa K. K., Adv.
Mr. Chitransh Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Amit Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

We note with great regret that despite six weeks' time being granted to file counter affidavit as sought, the counter affidavit

of the respondents has not seen light of the day.

We do not appreciate this and would have imposed costs but for the fact that a young counsel is appearing who assures this Court that within a week the affidavit will be filed. If filed belatedly it will be taken on record only subject to Rs.25,000/- as costs.

Rejoinder, if any, be filed within two weeks thereafter.

List on 29th September, 2022.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER